

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

| C.P. No. or C.A. No. | T.P. No. | Purpose | Section | Name of the Parties M/s. / Mr. |
|--------------------------|----------|-----------|---------|---|
| CP(CAA) No.35/BB/2017 | - | Admission | 230/232 | Ruukki Metals Trading & Marketing India Pvt. Ltd. |

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

MANEESHA
KONGOVI
9620209706

PETITIONERS
OH

Maneesha

Counsel for petitioner is present. Registry has raised some objections. Counsel contended that there is no need to file valuation certificate.

The Tribunal directs her to file written submissions with regard to the objections raised by the Registry.

List it on 21.08.2017.


MEMBER (J)


MEMBER (T)